

**GOVERNMENT OF INDIA**  
**MINISTRY OF RURAL DEVELOPMENT**  
**RAJYA SABHA**  
**QUESTION NO 09.11.2010**  
**ANSWERED ON**  
**FUNDS ALLOCATED FOR NFBS IN H.P.**

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Smt. Viplove Thakur

Will the Minister of COALCOALCOALCOALRURAL DEVELOPMENT be pleased to state :-

- (a) the amount of funds allocated/released and utilized under the National Family Benefit Scheme (NFBS) during each of the last three years and the current year, State-wise including Himachal Pradesh;
- (b) the number of applications received and beneficiaries selected out of them under the Scheme during the said period, State-wise;
- (c) whether a number of applications are still pending for approval in Himachal Pradesh;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the corrective steps taken by Government in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT

(SHRI PRADEEP JAIN `ADITYA`)

(a): The National Family Benefit Scheme (NFBS) is a component of the National Social Assistance Programme (NSAP). The NSAP is under State Plan and funds are released as Additional Central Assistance (ACA) by the Ministry of Finance to the States as a combined allocation for all the schemes under NSAP together. The details of funds allocated/released and utilized under the NSAP during each of the last three years and the current year, State-wise including Himachal Pradesh is as in Annexure-I.

(b) to (e): Identification of beneficiaries, sanction and disbursement of benefit is done by the respective State Governments. Under NFBS Rs.10,000/- is granted to the bereaved family living below the poverty line, in the event of the death of the primary breadwinner in the age group of 18-64 years. As per the information available, State-wise details of the number of families granted benefit during this period is as in Annexure-II. Sanction of benefits under NFBS is ongoing process. So far, all the applications received by the Department of Social Justice and Empowerment, which is the nodal department for implementation of schemes under NSAP in State of Himachal Pradesh have been sanctioned.